


3.11.2000


CCA 75/2000 in
O.A. No. 155/1999

Hon. Mr. Justice R.R.K. Trivedi, VC
Hon. Mr. S. Biswas, A.M.

Sri S.K. Mishra, brief holder for Sri Sudhir
Agarwal, counsel for the applicant.

The counsel for the applicant has submitted
that this application may be dismissed, as the order
of the Tribunal has been complied with. The application
is accordingly dismissed as not pressed. *no cost.*


A.M.


V.C.